

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).6254/2012

(From the judgement and order dated 04/05/2012 in CRLA No.759/1982, of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

JAGADAMBA PRASAD

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail

WITH SLP(R)...CRLMP NO. 18125 of 2012

(With CRLMP 18125 of 2010 (c/delay in filing SLP and office report)

Date: 21/09/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Petitioner(s)

Mr. J.C.Gupta, Sr. Adv.
Mr. Anurag Tomar, Adv.
Mr. V.K.Agrawal, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

Mr. Sanjay Viseen, Adv.
Mr. Anurag Kishore, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

SLP(Cr1.) 6254 of 2012
Issue notice.

CRLMP No. 18125 of 2012:
Delay condoned.
Issue notice.

|(Shashi Sareen)
|Court Master

| |(Veena Khera)
| |Court Master

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